

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No. 10739/2018

RAM SURAT VERMA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

(ONLY S.L.P (C) No. 20480-20483/2018 OF 2018 TO BE LISTED BEFORE REGISTRAR COURT)

WITH

SLP(C) No. 20480-20483/2018 (XI)

(FOR ADMISSION and I.R. and IA No.100316/2018-CONDONATION OF DELAY IN FILING and IA No.100319/2018-CONDONATION OF DELAY IN REFILING)

SLP(C) No. 307/2019 (XI)

(FOR ADMISSION and I.R. and IA No.179031/2018-CONDONATION OF DELAY IN FILING and IA No.179035/2018-ADDITION / DELETION / MODIFICATION PARTIES and IA No.179032/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 07-03-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Sanjeev Bhatnagar, Adv.
Ms. Rupri Sagar, Adv.
Mr. Prakash Kumar Singh, AOR

Ms. Anindita D., Adv.
Laiman Rani Boro, Adv.
Mr. Bharat Sangal, AOR

Mr. R. C. Kaushik, AOR

For Respondent(s) Ms. Sarah Haque, Adv.
Mr. M. R. Shamshad, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP (C) No. 20480-20483 of 2018

Common Respondent nos. 1 to 3 in all the matters have filed counter affidavit.

Service of notice is complete on respondent nos. 4-6, 10, 11, 13, 16-19, 21, 23-26, 29, 31-34, 36, 38-43, 44, 47-49, 53-56, 58,

59, 61, 63, 64, 68-71, 73-76, 78, 80-86, 88 and 89 but none has entered appearance so far.

As a last opportunity, ld. Counsel for the petitioner is granted two weeks' time to take fresh steps in respect of unserved respondent nos. 7-9, 12, 14, 15, 20, 22, 27, 28, 30, 35, 37, 45, 46, 50-52, 57, 60, 65-67, 72, 77, 79, 87 and 90.

List again on 02.05.2019.

ANIL LAXMAN PANSARE
Registrar